

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 08.

C.P. (IB)/695(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.02.2024**

NAME OF THE PARTIES : **High Ground Enterprise Limited**

Vs

Patel Engineering Limited

For OC : Adv. Aniruth Purusothaman

For CD : Adv. Rohit Gupta Adv. Hunavt Singh, Adv. Shivam Bhagwati
i/b Crawford Bayley & Co.

IBC under Sec. 9

ORDER

Heard the arguments of Counsel for OC. List this matter on **22.02.2024 for hearing of CD.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//